

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1295 OF 2019  
IN DFR NO. 2199 OF 2019**

**Dated : 20<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Adani Power (Mundra) Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Hemant Singh  
Mr. Nishant Kumar  
Mr. Ambuj Dixit  
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent (s)

:

**ORDER**

Issue fresh court notice on main appeal as well as application for condonation of delay.

List the matter on **03.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**